# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 2516 ANSWERED ON 05.03.2020

#### **BARRAGES ON MAHANADI RIVER**

#### 2516. SHRI ANUBHAV MOHANTY

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government of Chhattisgarh has sought clearance/concurrence from the Union Government and the Government of Odisha for construction of any barrages/anicuts in the inter-State river basin of Mahanadi;

(b) if so, the details thereof;

(c) whether the Union Government has verified the status with regard to the construction of any barrage or anicuts on the basin of Mahanadi in the State of Chhattisgarh in the past couple of years; and(d) if so, the details thereof?

### ANSWER

## THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

### (SHRI RATTAN LAL KATARIA)

(a) & (b) Pre Feasibility Report of five projects of Chhattisgarh namely Upper Sikasar Reservoir Project, Kharung-Ahiran Link Project , Dandpani Tank Project, Shekharpur Major Tank Project and Pairi High Dam Project were received for techno economic appraisal. Mahanadi Water Dispute Tribunal (MWDT) has been constituted on 12.3.2018 to adjudicate and settle the dispute on Mahanadi river water between Odisha and Chhattisgarh. Award of the Tribunal is awaited. Right now, there is no agreement between two states for these projects. Further, consent of MWDT for these projects was also not available. Hence, These projects have not been concurred/cleared.

(c) & (d) No, Sir.

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